

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.03
C.P.(CAA) No. 44/BB/2022

IN THE MATTER OF:

M/s. STS Exports Pvt. Ltd.

... Petitioner

Order under Section 230-232 of Companies Act, 2013

Order delivered on: 11.07.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Pramod M.S
For OL : None

ORDER

1. Heard the Ld. Counsel for the Petitioner. None appeared for the OL.
2. Ld. Counsel for the Petitioner stated that after considering the reply and detailed valuation to the supplementary report, the OL has not raised any observations.
3. **Order Reserved.**

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)